

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
Court 2**

(MP) CP(IB) 66 of 2020

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
Mr. VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH AT
AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.03.2021**

Name of the Company: Polysquare LLP
V/s
Dash Paper Plast Pvt Ltd

Section 9 IBC, 2016

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

ORDER
(through video conferencing)

Mr. Kamlesh Vaidankar, advocate, appeared on behalf of the Petitioner.


None appeared on behalf of the Respondent.

Petitioner as well as Registry is directed to issue fresh notice upon the Respondent.

List the matter on 03.06.2021.

**VIRENDRA KUMAR GUPTA
MEMBER TECHNICAL**

Dated this the 26th day of March, 2021


**MANORAMA KUMARI
MEMBER JUDICIAL**